

(c) Ministry of Food Processing Industries (MFPI) has been providing financial assistance in the form of grant-in-aid for Technology Upgradation/Establishment/Modernization of food processing industries upto 25% of the cost of plant and machinery and technical civil works subject to a maximum of Rs. 50 lakh in general areas and upto 33.33% in difficult area subject to a maximum of Rs. 75 lakh to various implementing agencies for the overall development of Food Processing Sector. The Ministry does not set up food processing industries of its own. The Ministry has approved financial assistance of Rs. 24.16 crore for the State of Uttar Pradesh during the last three year i.e. 2004-05, 2005-06 and 2006-07.

(d) to (e) Under the Cold Chain component of Tenth Plan Scheme, assistance upto 25% of the cost of plant and machinery and technical civil, works in general areas and 33.33% in difficult areas with a common ceiling of Rs. 75 lakh was admissible to all implementing agencies. The assistance under the scheme was limited to cold storages for non-horticulture produces, special type of cold storages with controlled/modified atmosphere technology, cold storages as integral part of processing units or as a common facility in food parks. Besides, other agencies of Government of India like National Horticulture Board (NHB), Agriculture and Processed Food Products Export Development Authority (APEDA), National Cooperative Development Corporation (NCDC) and State Government also provide assistance under their respective schemes.

The budget allocation utilized by the Ministry on infrastructure development including cold storages during 2004-05, 2005-06 and 2006-07 was Rs. 11.82 crore, Rs. 15.65 crore and Rs. 13.21 crore respectively. Two cold storages have also been approved in Uttar Pradesh so far.

Although MFPI does not set up food testing laboratories of its own, it provides financial assistance for setting up/upgradation of food testing laboratories under its Plan. Scheme to various stakeholders such as Central/State Government organizations, IITs, Universities, private sector organisations. MFPI has approved financial assistance to five organizations in Uttar Pradesh under its Plan Scheme amounting to Rs. 9.48 crore.

(f) to (h) The MFPI provides financial assistance for establishment of food parks. It does not set up Food Parks on its own. The Ministry has approved financial assistance for five food parks in Uttar Pradesh i.e. Ghaziabad, Kharkion (District Varanasi), Kushalipur (District Saharanpur), Shahajanwa (District Gorakhpur), and Kursi Road (District Barabanki) and released an amount of Rs. 2.71 crore, Rs. 2 crore, Rs. 3 crore, Rs. 0.81 crore and Rs. 4 crore respectively for establishment of these Food Parks. Of these, Ghaziabad Food Park is under review and other four Food Parks are operational.

Wastage of fruits

2147. SHRI AMIR ALAM KHAN: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the number of food processing industries existing in the country, State-wise;
- (b) whether Government have made any assessment of quality of fruits required by the industries in the country;

(c) if so, the details thereof;

(d) whether it is a fact that due to no proper storage facilities, huge quantity of fruits are being wasted every year; and.

(e) if so, the remedial measures taken in this matter?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHAY): (a) Ministry of Food Processing Industries. extends financial assistance in the form of grant-in-aid to implementing agencies/entrepreneurs for Technology Upgradation/Modernization/Establishment of Food Processing Units. Food Processing Industries are both in organized and unorganized sectors and as such the data on the number of food processing units in the country is not centrally maintained.

(b) and (c) According to study conducted by the Ministry through Rabo Bank, the estimated market potential for processed fruits and vegetables is expected to be around Rs.29,000 crores by 2010 and Rs.55,000 crores by 2015.

(d) and (e) As per the above study, wastage of fruits and vegetables is estimated to be about Rs.33,000 crores occurring at various stages of handling after harvesting due to inadequate post-harvest infrastructure, lack of cold chain facilities, transportation, proper storage and processing facilities, etc.

In the Eleventh Plan, the Ministry proposes to implement a revamped Scheme for Infrastructure Development under which, it will give financial assistance for setting up of Mega Food Parks, cold chain infrastructure, value added centres and packaging centres. The Mega Food Park Scheme will provide backward and forward linkages as well as reliable and sustainable supply chain. The Cluster based demand driven approach will provide linkages from farm to market with linkages from local to regional level through Primary Processing Centres, Collection Centres, Strategic Distribution Centre-cum-Cold Chain at critical locations - having Controlled Atmosphere storage and distribution centres where large quantities can be stored and supplied to retail centres for fresh sale and to processing industries for processing. In the Eleventh Plan, it has also been proposed to continue assistance to schemes for setting up of Food Testing Labs, Implementation of Quality Systems such as HACCP, ISO 9000, GHP and GMP Practices, Promotion of Research and Development, Capacity building and Human Resource Development and other promotional activities with higher levels of assistance. In addition, a new scheme for Upgradation of Quality of street foods has also been proposed to be implemented. The emphasis will be on building strong linkages with agriculture and horticulture, enhancing project implementation capabilities, increased involvement of private sector investments and support for creation of rural infrastructure to ensure a steady supply of good quality agri-horticulture produce.

Further, to encourage setting up of processing units, Ministry of Food Processing Industries, under the Scheme for Technology Upgradation/Modernisation/Establishment of Food Processing Industries, extends financial assistance to food processing units in the form of grant-in-aid @ 25% of the cost of plant and machinery and technical civil works subject to maximum of Rs.50.00 lakhs in general areas or 33.33% subject to maximum of Rs.75.00 lakhs in difficult areas such as Jammu and Kashmir, Himachal Pradesh, Uttarakhand, Sikkim

and North Eastern States, Andaman and Nicobar Islands, Lakshadweep and ITDP areas. In addition under the Technology Mission for Integrated Development of Horticulture in North Eastern States, Jammu and Kashmir, Himachal Pradesh and Uttarakhand, higher levels of assistance @ 50% upto Rs. 4.00 crore for a setting up and Rs.1.00 crore for up gradation of fruit and vegetables processing is allowed. The Government of India has also launched the National Horticulture Mission (NHM) for holistic development of Horticulture in the country.

Setting-up of wine parks

2148. SHRI NANDI YELLAIAH: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Government are seriously contemplating for setting-up wine parks in select locations to promote grape cultivation in the country, in order to secure enlarged markets abroad for Indian wine and to expand local market for wine;

(b) if so, whether Government would assure of confining to increase of grape cultivation for exporting grapes, to foreign countries, instead of creating habit of wine drinking through wine parks; when exports of grapes are increasing heavily due to reduction of pesticides in grape cultivation; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHAY): (a) to (c) Ministry of Food Processing Industries (MFPI) had been providing financial assistance under its Tenth Plan Scheme for setting up of Food Parks @ 25% of project cost in general areas and 33.33% of project cost in difficult areas, subject to maximum of Rs. 4.00 crore for creation of common facilities such as power supply, water supply, cold storage, warehousing facilities, effluent treatment plant, food testing analytical laboratories, common processing facilities etc. The Ministry does not set up food parks on its own. However, it encourages post harvest management by extending financial assistance to various food processing units. The Ministry had approved financial assistance to 56 Food Parks in the Country so far, which includes two food parks at Palus, Distt. Sangli, and Vinchur, Distt. Nashik, Maharashtra to provide various common facilities to the grape processing units. Department of Agriculture and Co-operation, Ministry of Agriculture and State Governments provide extension services to the farmers for cultivation of suitable varieties of grapes and increasing the area under cultivation.

Development fees in Kendriya Vidyalayas

†2149. SHRI JAI PARKASH AGGARWAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the norms set by Government for charging the School Development Fund fee from Kendriya Vidyalaya students;